

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 5 of 2016**

**Dated: 6<sup>th</sup> January, 2016**

**In the matter of :**

**M/s Singareni Collieries Co. Ltd.**

**...Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission &Anr.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, post  
the matter on **28.01.2016.**

**Court Master**